

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Insolvency No. 314 of 2020

IN THE MATTER OF:

Mapletree Leather Goods Pvt. Ltd.

...Appellant

Versus

Savan Godiawala & Ors.

...Respondents

Present:

For Appellant : Mr. Pankaj Jain, Advocate

**For Respondent : Mr. Vaijayant Paliwal, Advocate for R-1
Mr. Rajiv Bansal, Senior Advocate
Mr. Nitish Kumar and Ms. Parul, Advocates for R-2
Mr. Sanjay Kapur and Ms. Megha Karnwal, Advocate
for R-4
Mr. Sanjay Lodha, Advocate for R-8**

ORDER

12.03.2020 The Learned Counsel 'Ms. Megha Karnwal' informs this Bench that she has filed Vakalatnama for Respondent No.4. For Respondent No.8 'Mr. Sanjay Lodha' appears and prays for further time to file Response. The parties are directed to complete the pleadings (Reply and Rejoinder if any).

In the meanwhile, it is open to the 2nd Respondent to file a copy of the Affidavit dated 04th November, 2019 filed by Resolution Professional before the office of the Registry by 13th March, 2020. The matter is directed to be listed on **09th April, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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